

MENTIONING REPORT COURT NO 04

Date : 20/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|------------|----------|----------------------|
| 1 | ABA | 2947/20 | |
| 2 | BA | 5415/20 | PUT UP ON 21-08-2020 |
| 3 | BA | 5413/20 | |
| 4 | BA | 5396/20 | |
| 5 | ABA | 2343/20 | |
| 6 | BA | 4730/20 | |
| 7 | ABA | 2595/20 | |
| 8 | BA | 5439/20 | |
| 9 | ABA | 3069/20 | |
| 10 | ABA | 3028/20 | PUT UP ON 24-08-2020 |
| 11 | ABA | 1775/20 | |
| 12 | ABA | 1736/20 | |
| 13 | CONT (CVL) | 10/20 | |
| 14 | ABA | 1775/20 | |
| 15 | BA | 9045/19 | |

MENTIONING REPORT COURT NO 9

Date : 20/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|-------------|------------------|-----------------|---------------------|
| 1 | WPS | 990/20 | 21/08/2020 |
| 2 | WPS | 6673/18 | 26/08/2020 |
| 3 | WPS | 1012/20 | 28/08/2020 |
| 4 | WPS | 1582/20 | 08/09/2020 |
| 5 | WPS | 3200/19 | 10/09/2020 |
| 6 | WPS | 2753/19 | 17/09/2020 |
| 7 | WPS | 1181/17 | 07/10/2020 |
| 8 | WPS | 1533/20 | NEXT WEEK, IF READY |
| 9 | WPS | 1864/20 | NEXT WEEK, IF READY |
| 10 | WPS | 1583/20 | NEXT WEEK, IF READY |
| 11 | WPS | 5391/18 | REJECTED |
| 12 | WPS | 840/19 | REJECTED |
| 13 | WPS | 1894/19 | REJECTED |
| 14 | WPS | 2827/17 | REJECTED |
| 15 | WPC | 401/20 | REJECTED |

MENTIONING REPORT COURT NO 10

Date : 20/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|--------------|----------|------------|
| 1 | Cr. App (SJ) | 976/19 | 25/09/2020 |
| 2 | Cr. App (SJ) | 1105/19 | 25/09/2020 |
| 3 | Cr. App (SJ) | 1220/19 | 25/09/2020 |
| 4 | Cr. App (SJ) | 130/20 | 28/09/2020 |
| 5 | Cr. App (SJ) | 167/20 | 28/09/2020 |
| 6 | Cr. App (SJ) | 194/20 | 29/09/2020 |
| 7 | Cr. App (SJ) | 299/20 | 29/09/2020 |
| 8 | Cr. App (SJ) | 356/20 | 29/09/2020 |
| 9 | Cr. App (SJ) | 395/20 | 30/09/2020 |
| 10 | Cr. App (SJ) | 411/20 | 30/09/2020 |
| 11 | Cr. App (SJ) | 418/20 | 30/09/2020 |
| 12 | Cr.Rev | 415/20 | 03/09/2020 |
| 13 | Cr.Rev | 1218/17 | 03/09/2020 |
| 14 | Cr.Rev | 1463/17 | 04/09/2020 |
| 15 | Cr.Rev | 1189/19 | 04/09/2020 |
| 16 | Cr.Rev | 1387/19 | 07/09/2020 |
| 17 | Cr.Rev | 1487/19 | 07/09/2020 |
| 18 | Cr.Rev | 1489/19 | 07/09/2020 |
| 19 | Cr.Rev | 1687/19 | 08/09/2020 |
| 20 | Cr.Rev | 13/20 | 08/09/2020 |
| 21 | Cr.Rev | 41/20 | 08/09/2020 |
| 22 | Cr.Rev | 111/20 | 09/09/2020 |
| 23 | Cr.Rev | 176/20 | 09/09/2020 |
| 24 | Cr.Rev | 190/20 | 09/09/2020 |
| 25 | Cr.Rev | 457/20 | 10/09/2020 |
| 26 | Cr.Rev | 489/20 | 10/09/2020 |
| 27 | Cr.Rev | 578/20 | 10/09/2020 |
| 28 | Cr.Rev | 131/17 | 10/09/2020 |
| 29 | Cr.Rev | 466/20 | 11/09/2020 |
| 30 | Cr.Rev | 563/20 | 11/09/2020 |

MENTIONING REPORT COURT NO 18

Date : 19/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|---|
| 1 | WPC | 6134/18 | UC |
| 2 | WPC | 3361/19 | UC |
| 3 | WPC | 1856/20 | UC |
| 4 | WPC | 1963/20 | AFTER 1 WEEK, EARLIER ALSO GIVEN SLIP |
| 5 | WPC | 4880/19 | UC |
| 6 | WPC | 2097/20 | AFTER 1 WEEK, IF CF FILED/UNDERTAKING GIVEN |
| 7 | WPC | 2101/20 | AFTER 1 WEEK, IF CF FILED/UNDERTAKING GIVEN |
| 8 | WPC | 3060/17 | UC |
| 9 | WPC | 4854/19 | UC |
| 10 | WPC | 6073/19 | AS PER LAST JUDICIAL ORDER |
| 11 | WPC | 1773/20 | SUITABLY/USUALLY |
| 12 | WPC | 1848/20 | SUITABLY/USUALLY |
| 13 | WPC | 1062/15 | UC |
| 14 | WPC | 4188/19 | UC |
| 15 | WPC | 4894/18 | UC |

MENTIONING REPORT COURT NO 18

Date : 20/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|-------------|------------------|-----------------|------------------------------|
| 1 | WPC | 1543/20 | RETURNED |
| 2 | WPC | 4404/18 | AH NEXT WEEK |
| 3 | WPC | 1978/20 | AH NEXT WEEK |
| 4 | WPC | 1659/20 | SUITABLY |
| 5 | WPC | 594/20 | SUITABLY |
| 6 | WPC | 1887/15 | UC |
| 7 | WPC | 2615/14 | |
| 8 | WPC | 1913/15 | |
| 9 | WPC | 2618/14 | |
| 10 | WPC | 2672/14 | |
| 11 | WPC | 3388/18 | UC |
| 12 | WPC | 3737/19 | UC |
| 13 | WPC | 758/19 | UC |
| 14 | WPC | 3767/19 | UC |
| 15 | Cr.M.P | 1394/20 | AH LIST THIS CASE 28-08-2020 |
| 16 | CONT CASE | 348/20 | AH 28-08-2020 |

As directed, it is hereby informed that following Tied-up Cr.M.P. Cases are defective till date (in which Bench Slips of Hon'ble Court No. 20 have been allowed for listing, if ready) as reported by the Dealing Assistants of the Cr.M.P. Section :-

| Cr.M.P Cases | | | Cr.M.P Cases | | |
|---------------------|-----------|---------------|---------------------|---------------------|----------------------|
| Sl.No. | | Status | Sl.No. | Cr.M.P Cases | Status |
| | | | 26 | 1330/2020 | Defective |
| 1 | 1529/2020 | Defective | 27 | 1260/2020 | Defective |
| 2 | 1108/2020 | Defective | 28 | 1269/2020 | Defective |
| 3 | 1379/2020 | Defective | 29 | 1454/2020 | Defective |
| 4 | 1524/2020 | Defective | 30 | 1496/2020 | Defective |
| 5 | 1367/2020 | Defective | 31 | 1487/2020 | Defective |
| 6 | 1245/2020 | Defective | 32 | 1476/2020 | Defective |
| 7 | 1330/2020 | Defective | 33 | 1401/2020 | Defective |
| 8 | 1504/2020 | Defective | 34 | 1312/2020 | Defective |
| 9 | 1532/2020 | Defective | 35 | 989/2020 | Defective |
| 10 | 1569/2020 | Defective | 36 | 1606/2020 | Defective |
| 11 | 1593/2020 | Defective | 37 | 1539/2020 | Defective |
| 12 | 1327/2020 | Defective | 38 | 1572/2020 | Defective |
| 13 | 1503/2020 | Defective | 39 | 1561/2020 | Defective |
| 14 | 510/2020 | Defective | 40 | 1593/2020 | Defective |
| 15 | 1484/2020 | Defective | 41 | 1596/2020 | Defective |
| 16 | 1408/2020 | Defective | 42 | 1599/2020 | Defective |
| 17 | 1562/2020 | Defective | 43 | 1360/2020 | Defective |
| 18 | 1559/2020 | Defective | 44 | 263/2020 | Not a tied up matter |
| 19 | 1496/2020 | Defective | 45 | 1384/2020 | Defective |
| 20 | 1443/2020 | Defective | 46 | 1607/2020 | Defective |
| 21 | 1481/2020 | Defective | 47 | 1632/2020 | Defective |
| 22 | 1417/2020 | Defective | 48 | 1508/2020 | Defective |
| 23 | 1408/2020 | Defective | 49 | 1327/2020 | Defective |
| 24 | 1476/2020 | Defective | | | |
| 25 | 1452/2020 | Defective | | | |